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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 194/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017

NAME OF THE PARTIES: Sangita V. Dharamshi
V/s.
Stonemann Royale Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

TCP No. 194/ I&BP/NCLT/MB/MAH/2017

First Call : None Present. Pass over.

Second Call : None Present. Since notice has not been sent by the Registry, it is again directed to send notice to the Petitioner and the Corporate Debtor, intimating next date of hearing.

List this matter on 28.7.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)